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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/15	TP 78/16	For submitting accounts	397 / 398	Asianet Network Pvt. Ltd. & 3 Ors. Vs. Kannada Prabha Publications Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	M SUNIL RAJA 9884827646	Respondent 2 to 4	
2.	Ajay Shanchar 7022695020	Respondent-1	
3.	Manukulkarni (99866 Aladhana No. 70538)	Petitioner Aladhana	

The matter is listed today for hearing on the request affidavit filed on behalf of petitioners. Counsel for R-2 to 4 has filed objections to the affidavit filed on behalf of R-1. Heard both sides on the affidavit filed by the petitioner for infusion of funds.

List it for orders on 07.11.2017.


 MEMBER (J)


 MEMBER (T)